

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S SUPREME & COMPANY PRIVATE LIMITED**

**Operating in Manufacturing of Overhead Line Fittings & Accessories for Power Transmission,  
Distribution and Sub-Station at Chamrail, Hooghly and  
ongoing EPC Project at TRIPURA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency  
Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Supreme & Company Private Limited PAN: AACCA7232K CIN: U24116WB1978PTC031466
2.	Address of the registered office	53, Justice Chandra Madhav Road, Kolkata, West Bengal, India – 700020
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	NH-6, Bombay Road, South Chamrail, Howrah, West Bengal, Pin – 711114
5.	Installed capacity of main products/ services	The manufacturing of Overhead Line Fittings & Accessories for Power Transmission, Distribution and Sub-Station. The Company is having an ongoing EPC project at Tripura
6.	Quantity and value of main products/ services sold in last financial year	As per latest Financial statement for Financial year 2021-2022 Value – Rs.382.79 Cr.
7.	Number of employees/ workmen	30+ (approximate) Actual Number not known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – <a href="mailto:supreme.cirp@gmail.com">supreme.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at <a href="mailto:supreme.cirp@gmail.com">supreme.cirp@gmail.com</a> from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest	06.09.2024
11.	Date of issue of provisional list of prospective resolution applicants	16.09.2024
12.	Last date for submission of objections to provisional list	21.09.2024
13.	Date of issue of final list of prospective resolution applicants	01.10.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.10.2024
15.	Last date for submission of resolution plans	05.11.2024
16.	Process email id to submit Expression of Interest	<a href="mailto:supreme.cirp@gmail.com">supreme.cirp@gmail.com</a>

Sd/-

**Tripti Agarwal**  
Interim Resolution Professional  
Supreme & Company Private Limited, undergoing CIRP  
IBBI/IPA-001/IP-P-02809/2023-2024/14316  
AFA Valid Upto 30.06.2025  
Email: [ip.tripti@gmail.com](mailto:ip.tripti@gmail.com)

Place: Kolkata  
Date: 23.08.2024

9C Ekta Residency, 174A, Manicktalla Main Road, Kolkata -700054

